

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)Diary No(s).33004/2022

(Arising out of impugned final judgment and order dated 07-06-2022 in CRLA No.1261/2012 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow)

RAM JAS RAWAT @ RAM YASH RAWAT

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.168827/2022-CONDONATION OF DELAY IN FILING and IA No.168821/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.168823/2022-EXEMPTION FROM FILING O.T.)

Date : 02-12-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Divyesh Pratap Singh, AOR
 Mr. Vikram Pratap Singh, Adv.
 Ms. Shivangi Singh, Adv.
 Ms. Ishita Bedi, Adv.
 Ms. Ranjana Singh, Adv.
 Mr. Ajay Prabhu, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the petitioner.

Issue notice, returnable within four weeks.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)